

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

50(ND)14

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2018.**

**NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s. Meta Plast Engineering Pvt. Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for Petitioner:</b>	Mr. Rajiv Bahl, Advocate		
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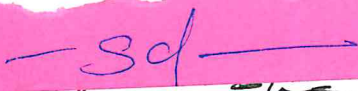
	<b>Present for Respondent:</b>	Ms. Nitika Gupta, Advocate		
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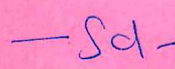
**ORDER**

Affidavit of service has been filed deposing that publication has been effected against the unserved respondents. None is present on their behalf. They are therefore proceeded ex-parte.

Reply of Respondents 1 to 5, 7, 18 & 19 is on record.

To come up for final arguments on 17<sup>th</sup> September, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**